

Through Video Conferencing**CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH
JABALPUR****Original Application No.200/572/2020**

Jabalpur, this Wednesday, the 04th day of November, 2020

**HON'BLE MR. RAMESH SINGH THAKUR, JUDICIAL MEMBER
HON'BLE MS. NAINI JAYASEELAN, ADMINISTRATIVE MEMBER**

Prof. Rajay Narayan Bharshankar, aged 50 years, S/o Late Shri Narayan Bharshankar, Occupation : Professor and Head of Physiology Department, All India Institute of Medical Sciences, Saket Nagar, Bhopal

-Applicant

(By Advocate – Shri N.S. Ruprah)

V e r s u s

1. All India Institute of Medical Sciences, Saket Nagar, Bhopal 462020 through its Director.
2. Deputy Director (Administration), All India Institute of Medical Sciences, Saket Nagar, Bhopal 462020.
3. Union of India through the Secretary, Ministry of Health & Family Welfare, Nirman Bhawan, New Delhi – 110011.
4. Director, All India Institute of Medical Science, Saket Nagar, Bhopal 462020.
5. Dr. Ruchi Singh, Associate Professor (Physiology), All India Institute of Medical Sciences, Saket Nagar, Bhopal (M.P.)

-Respondents

(By Advocate – Smt. Kanak Gaharwar for respondents Nos.1 to 4)

O R D E R

By Ramesh Singh Thakur, JM.

Heard.

2. This Original Application has been filed by the applicant against the charged memorandum dated 28.10.2020 (Annexure A-1) issued by the respondent No.4.

3. Learned counsel for respondents Nos.1 to 4, appearing on advance notice, has taken the preliminary objection to the fact that the applicant has already submitted reply to the chargesheet and no final decision has been taken yet. This fact has not been denied by learned counsel for the applicant. Therefore, learned counsel for respondents Nos.1 to 4 submits that this Original Application is premature at this stage.

4. We are of the view that the final decision on the reply submitted by the applicant to the chargesheet is yet to be taken by the competent authority and, therefore, this Original Application is premature at this stage.

5. Accordingly, the Original Application is dismissed as premature.

(Naini Jayaseelan)
Administrative Member

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(Ramesh Singh Thakur)
Judicial Member